

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 01/04/1978
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Achaiah K N	06/10/37	31/07/67	07/11/72	-	31/10/95	
2	Ramaiah U D	05/03/36	02/07/62	03/11/72	-	31/03/94	-
3	Govindu U N	03/10/33	12/07/55	18/10/74	-	31/10/91	-
4	Krishnappa H R	02/11/42	03/12/66	01/04/77	-	30/11/2000	-
5	William Willson	08/04/48	01/12/67	01/04/77	-	30/04/06	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/10/1982
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Ramaiah U D	05/03/36	02/07/62	01/03/73	-	31/03/94	
2	Govindu V N	03/10/33	19/06/54	18/10/74	-	31/10/91	
3	Balan K	06/01/38	24/09/58	08/07/77	-	31/01/96	
4	Krishnappa H R	02/11/42	03/11/66	16/07/77	SC	30/11/2000	
5	Achaiah K N	06/10/37	31/07/67	09/04/79	-	31/10/95	
6	Achappa H B	18/05/44	27/12/67	09/04/79	SC	31/05/02	
7	William Wilson	18/04/48	01/12/67	22/06/79	-	30/04/06	

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1986
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Ramaiah U D	05/03/36	02/07/62	01/03/73	-	31/03/94	-
2	Govindu V N	03/10/33	12/07/55	18/10/74	-	31/10/91	-
3	Balan K	06/01/38	24/09/58	08/07/77	-	31/01/96	-
4	Krishnappa H R	02/11/42	03/11/66	16/07/77	SC	30/11/2000	-
5	Achaiah K N	06/10/37	31/07/67	09/04/79	-	30/10/95	-
6	Achappa H B	18/05/44	27/12/67	09/04/79	SC	31/05/02	-
7	Willian Wilson Soans	18/04/48	01/12/67	22/06/79	-	30/04/06	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1987
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Ramaiah U D	05/03/36	02/07/62	01/03/73	-	31/03/94	-
2	Govinda V N	03/10/33	19/06/54	18/10/74	-	31/10/91	-
3	Balan K	06/01/38	24/09/58	08/07/77	-	31/01/96	-
4	Krishnapa H R	02/11/42	03/11/66	16/07/77	SC	30/11/2000	-
5	Achaiah K N	06/10/57	31/07/67	09/04/79	-	31/10/17	-
6	Achappa H B	18/05/44	27/12/67	09/04/79	SC	31/05/02	-
7	William Wilson Soans	18/04/48	01/12/67	22/06/79	-	30/04/06	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 01/08/1989
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Ramaiah U D	05/03/36	02/07/62	01/03/73	-	31/03/94	-
2	Balan K	06/01/38	24/09/58	08/07/77	-	31/01/96	-
3	Krishnapa H R	02/11/42	03/11/66	16/06/77	SC	30/11/2000	-
4	Achaiah K N	06/10/57	31/07/57	09/04/79	-	31/10/17	-
5	Achappa H B	18/05/44	27/12/67	09/04/79	SC	31/05/02	-
6	William Wilson Soans	18/04/48	01/12/67	22/06/79	-	30/04/06	-
7	Nanaiah C M	20/03/43	19/09/69	01/04/89	-	31/03/01	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 28/08/1991
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Ramaiah U D	05/03/36	02/07/62	01/03/70	-	31/03/94	-
2	Balan K	06/01/38	24/09/58	08/07/77	-	31/01/96	-
3	Krishnapa H R	02/11/42	03/11/66	16/07/77	SC	30/11/2000	-
4	Achaiah K N	06/10/57	31/07/67	09/04/79	-	31/10/17	-
5	Achappa H B	18/05/44	27/12/67	09/04/79	SC	31/05/02	-
6	William Wilson Soane	18/04/48	01/12/67	22/06/79	-	30/04/06	-
7	Nanaiah C M	20/03/43	19/09/69	01/04/89	-	31/03/01	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/09/1992
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Ramaiah U D	05/03/36	02/07/62	01/03/70	-	31/03/94	-
2	Balan K	06/01/38	24/09/58	08/07/77	-	31/01/96	-
3	Krishnapa H R	02/11/42	03/11/66	16/07/77	SC	30/11/2000	-
4	Achaiah K N	06/10/57	31/07/67	09/04/79	-	31/10/17	-
5	Achappa H B	18/05/44	27/12/67	18/08/80	SC	31/05/02	-
6	William Wilson Soane	18/04/48	01/12/67	22/06/79	-	30/04/06	-
7	Nanaiah C M	20/03/43	19/09/69	01/04/89	-	31/03/01	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 12/08/1993
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Krishnapa H R	02/11/42	03/11/66	16/07/77	SC	30/11/2000	-
2	Achaiah K N	06/10/37	31/07/67	09/04/79	-	31/10/95	-
3	Achappa H B	18/05/44	27/12/67	18/08/80	SC	31/05/02	-
4	Nanaiah C M	20/03/43	19/09/69	01/04/89	-	31/03/03	-
5	Narayana P M	15/04/42	02/10/65 01/07/71	23/07/93	SC	30/4/2000	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/10/1994
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Krishnapa H R	02/11/42	03/11/66	16/06/77	SC	30/11/2000	-
2	Achaiah K N	06/10/37	31/07/67	09/04/79	-	31/10/05	Compulsary Retirement
3	Achappa H B	18/05/44	27/12/67	18/08/80	SC	31/05/02	-
4	Nanaiah C M	20/03/43	19/09/69	01/04/89	-	31/03/01	-
5	Padmanabha B R	02/05/46	16/03/73	01/03/73	-	31/05/04	Voluntary Retirement on 01/10/94
6	Narayana P M	15/04/42	02/10/65 01/07/71	23/07/93	SC	30/4/2000	Compulsary Retirement
7	Bopaiah S M	15/11/50	16/03/73	13/07/94	-	30/11/10	-
8	Chengappa P E	14/05/49	11/09/75	13/07/94	-	31/05/07	-
9	Shivappa H B	13/04/52	14/04/72	06/10/94	SC	30/04/12	-
10	Gaspher D'Souza	29/10/49	19/04/72	06/10/94	-	31/10/07	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1995
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Krishnapa H R	02/11/42	03/11/66	16/07/77	SC	30/11/2000	-
2	Achappa H B	18/05/44	17/12/67	18/08/80	SC	31/05/02	-
3	Bopaiah S M	15/11/50	16/03/73	01/08/94	-	30/11/10	-
4	Chengappa P E	14/05/49	11/09/75	13/07/94	-	31/05/07	-
5	Gaspher D'Souza	29/10/49	19/04/72	26/10/94	-	31/10/07	-
6	Ramaiah U D	10/01/51	19/04/72	10/02/95	-	31/01/11	-
7	Balakrishna H R	22/02/53	11/09/75	06/09/95	SC	28/02/13	-
8	Thammaiah N P	22/06/52	24/05/79	08/09/95	-	30/06/12	-
9	Karumbaiah M P	05/05/56	24/05/79	27/12/95	-	31/05/16	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1996
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Krishnappa H R	02/11/42	03/11/66	16/07/77	SC	30/11/2000	-
2	Achappa H B	18/05/44	27/12/67	18/08/80	SC	31/05/02	-
3	Bopaiah S M	15/11/50	16/03/73	01/08/94	-	30/11/10	-
4	Chengappa P E	14/05/49	11/09/75	13/07/94	-	31/05/07	-
5	Gaspher D'Souza	29/10/49	19/04/72	26/10/94	-	31/10/07	-
6	Ramaiah U D	10/01/51	19/04/72	10/02/95	-	31/01/11	-
7	Thammaiah N P	22/06/52	24/05/79	08/09/95	-	30/06/12	-
8	Karumbaiah M P	05/05/56	24/05/79	27/12/95	-	31/05/16	-
9	Shanthappa N K	22/07/52	12/09/75	10/06/96	SC	31/07/12	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1997
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Krishnappa H R	02/11/42	03/11/66	16/07/77	SC	30/11/2000	-
2	Achappa H B	18/05/44	27/12/67	18/08/80	SC	31/05/22	-
3	Bopaiah S M	15/11/50	16/03/73	01/08/94	-	30/11/10	-
4	Chengappa P E	14/05/49	11/09/75	13/07/94	-	31/05/07	-
5	Gaspher D'Souza	29/10/49	19/04/72	26/10/94	-	31/10/07	-
6	Ramaiah U D	10/01/51	19/04/72	10/02/95	-	31/01/11	-
7	Thammaiah M P	22/06/52	24/05/79	08/09/95	-	30/06/12	-
8	Karumbaiah M P	05/05/56	24/05/79	12/01/96	-	31/05/16	-
9	Shanthappa N K	22/07/52	12/09/75	10/06/96	SC	31/07/12	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1998
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Krishnappa H R	02/11/42	03/11/66	16/06/77	SC	30/11/2000	-
2	Achappa H B	18/05/44	27/12/67	18/08/80	SC	31/05/02	-
3	Bopaiah S M	15/11/50	16/03/73	01/08/94	-	30/11/10	-
4	Chengappa P E	14/05/49	11/09/75	01/08/94	-	31/05/07	-
5	Gaspher D'Souza	29/10/49	19/04/72	08/09/95	-	31/10/07	-
6	Ramaiah U D	10/01/51	19/04/72	10/02/95	-	31/01/11	-
7	Thammaiah M P	22/06/52	24/05/79	08/09/95	-	30/06/12	-
8	Karumbaiah M P	05/05/56	24/05/79	12/01/96	-	31/05/16	-
9	Shanthappa N K	22/07/52	12/09/75	10/06/96	SC	31/07/12	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1999
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Krishnapa H R	02/11/42	03/11/66	16/06/77	SC	30/11/2000	-
2	Achappa H B	18/05/44	27/12/67	18/08/80	SC	31/05/02	-
3	Bopaiah S M	15/11/50	16/03/73	01/08/94	-	30/11/10	-
4	Chengappa P E	14/05/49	11/09/75	01/08/94	-	31/05/07	-
5	Gaspher D'Souza	29/10/49	19/04/72	08/09/95	-	31/10/07	-
6	Ramaiah U D	10/01/51	19/04/72	10/02/95	-	31/01/11	-
7	Thammaiah M P	22/06/52	24/05/79	08/09/95	-	30/06/12	-
8	Karumbaiah M P	05/05/56	24/05/79	12/01/96	-	31/05/16	-
9	Shanthappa N K	22/07/52	12/09/75	10/06/96	SC	31/07/12	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2000
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Achappa H B	18/05/44	27/12/67	18/08/80	SC	31/05/02	-
2	Bopaiah S M	15/11/50	16/03/73	01/08/94	-	30/11/10	-
3	Chengappa P E	14/05/49	11/09/75	01/08/94	-	31/05/07	-
4	Gaspher D'Souza	29/10/49	19/04/72	08/09/95	-	31/10/07	-
5	Ramaiah U D	10/01/51	19/04/72	10/02/95	-	31/01/11	-
6	Thammaiah M P	22/06/52	24/05/79	08/09/95	-	30/06/12	-
7	Karumbaiah M P	05/05/56	24/05/79	12/01/96	-	31/05/16	-
8	Shanthappa N K	22/07/52	12/09/75	10/06/96	SC	31/07/12	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2001
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Achappa H B	18/05/44	27/12/67	18/08/80	SC	31/05/02	-
2	Bopaiah S M	15/11/50	16/03/73	01/08/94	-	30/11/10	-
3	Chengappa P E	11/05/49	11/09/75	01/08/94	-	31/05/07	-
4	Gaspher D'Souza	29/10/49	19/04/72	26/10/94	-	31/10/07	-
5	Ramaiah U D	10/01/51	19/04/72	10/02/95	-	31/01/11	-
6	Thammaiah M P	22/06/52	24/05/79	08/09/95	-	30/06/12	-
7	Karumbaiah M P	05/05/56	24/05/79	12/01/96	-	31/05/16	-
8	Shanthappa N K	22/07/52	12/09/75	10/06/96	SC	31/07/12	-
9	Ramesh V M	26/03/56	10/09/75	30/04/01	-	31/03/16	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2002
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Bopaiah S M	15/11/50	16/03/73	01/08/94	-	30/11/10	-
2	Chengappa P E	14/05/49	11/09/75	01/08/94	-	31/05/07	-
3	Gaspher D'Souza	29/10/49	19/04/72	26/10/94	-	31/10/07	-
4	Ramaiah U D	10/01/51	19/04/72	10/02/95	-	30/04/11	-
5	Thammaiah M P	22/06/52	24/05/79	08/09/95	-	30/06/12	-
6	Karumbaiah M P	05/05/56	24/05/79	12/01/96	-	31/05/16	-
7	Shanthappa N K	22/07/52	12/09/75	10/06/96	SC	31/07/12	-
8	Ramesh V M	26/03/56	10/09/75	30/04/01	-	31/03/16	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2003
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017+A237**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Bopaiah S M	15/11/50	16/03/73	01/08/94	-	30/11/10	-
2	Chengappa P E	14/05/49	11/09/75	01/08/94	-	31/05/07	-
3	Gaspher D'Souza	29/10/49	19/04/72	26/10/94	-	31/10/47	-
4	Ramaiah U D	10/01/51	19/04/72	10/02/95	-	31/01/11	-
5	Thammaiah M P	22/06/52	24/05/79	08/09/95	-	30/06/12	-
6	Karumbaiah M P	05/05/56	24/05/79	12/01/96	-	31/05/16	-
7	Shanthappa N K	22/07/52	12/09/75	10/06/96	SC	31/07/12	-
8	Ramesh V M	26/03/56	10/09/75	30/04/01	-	31/03/16	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2004
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Bopaiah S M	15/11/50	16/03/73	01/08/94	-	30/11/10	-
2	Chengappa P E	14/05/49	11/09/75	01/08/94	-	31/05/07	-
3	Gaspher D'Souza	29/10/49	19/04/72	26/10/94	-	31/10/07	-
4	Ramaiah U D	10/01/51	19/04/72	10/02/95	-	31/01/11	-
5	Thammaiah M P	22/06/52	24/05/79	08/09/95	-	30/06/12	-
6	Karumbaiah M P	05/05/56	24/05/79	12/01/96	-	31/05/16	-
7	Ramesh V M	26/03/56	10/09/75	30/04/01		31/03/16	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/09/2007
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Gaspher D'Souza	29/10/49	19/04/72	16/10/94	-	31/10/07	
2	Ramaiah U D	10/01/51	19/04/72	10/02/95	-	31/01/09	
3	Thammaiah M P	22/06/52	24/05/79	08/09/95	-	30/06/10	
4	Karumbaiah M P	05/05/56	24/05/79	12/01/96	-	31/05/14	
5	Ramesh V M	26/03/56	10/09/75	30/04/01	-	31/03/14	
6	Subba Rao	01/06/55	11/07/80	01/07/10	SC	31/05/13	<p>The official Sri Subba Rao was promoted as Bailiff on 16.11.05. His seniority in the cadre of Process Server was at Sl.No.07 as on 31.12.04.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Bailiff on 16.11.05. For, on 16.11.05, his seniority in the post of Process Server was at Sl.No.07. Therefore, his promotion to the post of Bailiff on 16.11.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Process Server, and kept in the seniority list as at Sl.No.07 for the year 2005. Consequently, the official attains the eligibility for being promoted to the post of Bailiff on 01.07.10.</p> <p>Therefore, the official deemed to be promoted in the cadre of Bailiff on 01.07.10.</p>

7	Bopaiah K K	01/10/65	01/06/93	07/12/12	ST	30/09/25	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95. His seniority in the cadre of Process Server was at Sl.No.13 as on 31.12.04. He was further promoted to the post of Bailiff on 16.11.05.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Moreover, even on the date of his promotion to the post of Bailiff on 16.11.05 he did not fall within the zone of consideration as his seniority on the basis of Process Server on the said date was at Sl.No.15. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis. Similarly, his further promotion to the post of Bailiff on 16.11.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the eligibility for beif Therefore, the official is deemed to be promoted in the cadre of Proce</p>
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**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 01/01/2010
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Thammaiah M P	22/06/52	24/05/79	08/09/95	-	Jun-2012	-
2	Ramesh V M	26/03/56	10/09/75	30/04/01	-	Mar-2016	-
3	Laxmana B R	26/01/51	14/07/72	16/11/05	-	Jan-2011	-
4	Subba Rao	01/06/55	11/07/80	1/7/2010	SC	May-2015	<p>The official Sri Subba Rao was promoted as Bailiff on 16.11.05. His seniority in the cadre of Process Server was at Sl.No.07 as on 31.12.04.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Bailiff on 16.11.05. For, on 16.11.05, his seniority in the post of Process Server was at Sl.No.07. Therefore, his promotion to the post of Bailiff on 16.11.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Process Server, and kept in the seniority list as at Sl.No.07 for the year 2005. Consequently, the official attains the eligibility for being promoted to the post of Bailiff on 01.07.10.</p> <p>Therefore, the official deemed to be promoted in the cadre of Bailiff on 01.07.10.</p>

5	Bopaiah K K	01/10/65	01/06/93	07/12/12	ST	Sep-2025	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95. His seniority in the cadre of Process Server was at Sl.No.13 as on 31.12.04. He was further promoted to the post of Bailiff on 16.11.05.</p> <p>After redoing her/his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Moreover, even on the date of his promotion to the post of Bailiff on 16.11.05 he did not fall within the zone of consideration as his seniority on the basis of Process Server on the said date was at Sl.No.15. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis. Similarly, his further promotion to the post of Bailiff on 16.11.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official att. Therefore, the official is deemed to be promoted in the cadre of</p>
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**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/04/2011
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Thammaiah M P	22/06/52	24/05/79	08/09/95	-	Jun-2012	
2	Ramesh V M	26/03/56	10/09/75	30/04/01	-	Mar-2016	
3	Janardhana A K	16/03/51	01/12/75	16/11/05		Mar-2011	
4	Eshwara B S	28/10/52	01/12/80	01/07/10	-	Oct-2012	
5	Jayaprakash H T	22/10/55	01/08/80	01/07/10	-	Oct-2015	
6	Rudrappa N P	16/06/54	01/09/78	01/07/10	SC	Jun-2014	
7	Karumbaiah K M	18/04/62	01/06/93	01/07/10	-	Apr-2022	
8	Ramaiah A A	05/01/59	19/07/86	01/07/10	-	Jan-2019	
9	Subba Rao	01/06/55	11/07/80	1/7/2010	SC	May-2015	<p>The official Sri Subba Rao was promoted as Bailiff on 16.11.05. His seniority in the cadre of Process Server was at Sl.No.07 as on 16.11.05. After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Bailiff on 16.11.05. For, on 16.11.05, his seniority in the post of Process Server was at Sl.No.07. Therefore, his promotion to the post of Bailiff on 16.11.05 was without any legal basis.</p> <p>Therefore, while re-fixing his seniority, the official has to be reverted to the post of Process Server, and kept in the seniority list as at Sl.No.07 for the year 2005. Consequently, the official attains the eligibility for being promoted to the post of Bailiff on 01.07.10.</p> <p>Therefore, the official deemed to be promoted in the cadre of Bailiff on 01.07.10. Hence his seniority in the cadre of Bailiff as on 30.04.11 is at Sl.No.04.</p>

10	Bopaiah K K	01/10/65	01/06/93	07/12/12	ST	Sep-2025	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95. His seniority in the cadre of Process Server was at Sl.No.13 as on 31.12.04. He was further promoted to the post of Bailiff on 16.11.05.</p> <p>After redoing her/his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Moreover, even on the date of his promotion to the post of Bailiff on 16.11.05 he did not fall within the zone of consideration as his seniority on the basis of Process Server on the said date was at Sl.No.15. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis. Similarly, his further promotion to the post of Bailiff on 16.11.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the elig</p> <p>Therefore, the official is deemed to be promoted in the cadre of Proce</p>
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**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/04/2012
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	M.P.Thammaiah	22/06/52	24/05/79	08/09/95		June-2012	-
2	V.M.Ramesh	26/03/56	10/09/75	30/04/01		March-2016	-
3	B.S.Eshwara	28/10/52	01/12/80	01/07/10		Oct- 2012	-
4	H.T.Jayaprakash	22/10/55	01/08/80	01/07/10		Oct- 2015	-
5	N.P.Rudrappa	16/06/54	01/09/78	01/07/10	SC	June- 2014	-
6	K.M.Karumbaiah	18/04/62	01/06/93	01/07/10		Apr-22	-
7	A.A.Ramaiah	05/01/59	19/07/86	01/07/10		Jan-19	-
8	Subba Rao	01/06/55	11/07/80	01/07/10	SC	May-2015	<p>The official Sri Subba Rao was promoted as Bailiff on 16.11.05. His seniority in the cadre of Process Server was at Sl.No.07 as on 16.11.05. After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Bailiff on 16.11.05. For, on 16.11.05, his seniority in the post of Process Server was at Sl.No.07. Therefore, his promotion to the post of Bailiff on 16.11.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Process Server, and kept in the seniority list as at Sl.No.07 for the year 2005. Consequently, the official attains the eligibility for being promoted to the post of Bailiff on 01.07.10.</p> <p>Therefore, the official deemed to be promoted in the cadre of Bailiff on 01.07.10. Hence his seniority in the cadre of Bailiff as on 30.04.1 is at Sl.No.08.</p>

9	K.K.Bopaiah	01/10/65	01/06/93	07/12/12	ST	Sept-2025	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95. His seniority in the cadre of Process Server was at Sl.No.13 as on 31.12.04. He was further promoted to the post of Bailiff on 16.11.05.</p> <p>After redoing her/his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Moreover, even on the date of his promotion to the post of Bailiff on 16.11.05 he did not fall within the zone of consideration as his seniority on the basis of Process Server on the said date was at Sl.No.15. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis. Similarly, his further promotion to the post of Bailiff on 16.11.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the elig</p> <p>Therefore, the official is deemed to be promoted in the cadre of Proce</p>
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**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 01/01/2014
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	V.M.Ramesh	26/03/56	10/09/75	30/04/01		Mar-2016	
2	H.T.Jayaprakash	22/10/55	01/08/80	01/07/10		Oct- 2015	
3	N.P.Rudrappa	16/06/54	01/09/78	01/07/10		June- 2014	
4	K.M.Karumbaiah	18/04/62	01/06/93	01/07/10		Apr-22	
5	A.A.Ramaiah	05/01/59	19/07/86	01/07/10		Jan-19	
6	Subba Rao	01/06/55	11/07/80	01/07/10	SC	May-2015	<p>The official Sri Subba Rao was promoted as Bailiff on 16.11.05. His seniority in the cadre of Process Server was at Sl.No.07 as on 16.11.05. After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Bailiff on 16.11.05. For, on 16.11.05, his seniority in the post of Process Server was at Sl.No.07. Therefore, his promotion to the post of Bailiff on 16.11.05 was without any legal basis.</p> <p>Therefore, while re-fixing his seniority, the official has to be reverted to the post of Process Server, and kept in the seniority list as at Sl.No.07 for the year 2005. Consequently, the official attains the eligibility for being promoted to the post of Bailiff on 01.07.10.</p> <p>Therefore, the official deemed to be promoted in the cadre of Bailiff on 01.07.10. Hence his seniority in the cadre of Bailiff as on 01.01.14 is at Sl.No.06.</p>
7	Kalimulla Khan	08/02/62	01/06/93	01/11/10		Feb-22	

8	K.K.Bopaiah	01/10/65	01/06/93	07/12/12		Sept-2025	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95. His seniority in the cadre of Process Server was at Sl.No.13 as on 31.12.04. He was further promoted to the post of Bailiff on 16.11.05.</p> <p>After redoing her/his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Moreover, even on the date of his promotion to the post of Bailiff on 16.11.05 he did not fall within the zone of consideration as his seniority on the basis of Process Server on the said date was at Sl.No.15. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis. Similarly, his further promotion to the post of Bailiff on 16.11.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the elig</p> <p>Therefore, the official is deemed to be promoted in the cadre of Process</p>
9	H.R.Murthy	01/04/76	28/07/94	07/12/12		Mar-36	
10	J.E.Ravindra	24/09/68	09/12/94	07/12/12		Sep-28	

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/05/2016
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	K.M.Karumbaiah	18/04/62	01/06/93	01/07/10		Apr-2022	-
2	A.A.Ramaiah	05/01/59	19/07/86	01/07/10		Jan-2019	-
3	Kalimulla Khan	08/02/62	01/06/93	25/11/10		Feb-2022	-
4	K.K.Bopaiah	01/10/65	01/06/93	07/12/12	ST	Sept-2025	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95. His seniority in the cadre of Process Server was at Sl.No.13 as on 31.12.04. He was further promoted to the post of Bailiff on 16.11.05.</p> <p>After redoing her/his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Moreover, even on the date of his promotion to the post of Bailiff on 16.11.05 he did not fall within the zone of consideration as his seniority on the basis of Process Server on the said date was at Sl.No.15. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis. Similarly, his further promotion to the post of Bailiff on 16.11.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the elig</p> <p>Therefore, the official is deemed to be promoted in the cadre of Proce</p>
5	H.R.Murthy	01/04/76	28/07/94	07/12/12	SC	Mar-2036	-
6	J.E.Ravindra	24/09/68	09/12/94	07/12/12		Sep-2028	-
7	Aqheel Ahamed	27/01/84	21/02/05	11/02/16		Jan-2044	-
8	T.S.Nagesh Kumar	21/06/62	26/07/00	11/02/16		Jun-2022	-

**PROVISIONAL SENIORITY LIST OF BAILIFFS WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/06/2017
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Karumbaiah K M	18/04/62	01/06/93	01/07/10		30/04/22	-
2	Ramaiah A A	05/01/59	19/07/86	01/07/10		31/01/19	-
3	Kalimulla Khan	08/02/62	01/06/93	25/11/10		28/02/22	-
4	Bopaiah K K	01/10/65	01/06/93	07/12/12	ST	30/09/25	<p>The official Sri Bopaiah.K.K, was promoted as Process Server on 01.09.95. His seniority in the cadre of Process Server was at Sl.No.13 as on 31.12.04. He was further promoted to the post of Bailiff on 16.11.05.</p> <p>After redoing her/his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Process Server on 01.09.95. For, on 01.09.95, his seniority in the post of Peon was at Sl.No.16. Moreover, even on the date of his promotion to the post of Bailiff on 16.11.05 he did not fall within the zone of consideration as his seniority on the basis of Process Server on the said date was at Sl.No.15. Therefore, his promotion to the post of Process Server on 01.09.95 was without any legal basis. Similarly, his further promotion to the post of Bailiff on 16.11.05 was without any legal basis.</p> <p>Therefore, while re-fixing his seniority, the official has to be reverted to the post of Peon, and kept in the seniority list as at Sl.No.16 for the year 1995. Consequently, the official attains the elig</p> <p>Therefore, the official is deemed to be promoted in the cadre of Proce</p>
5	Ravindra J E	24/09/68	09/12/94	07/12/12		30/09/28	-
6	Aqheel Ahamed	27/01/84	21/02/05	11/02/16		31/01/44	-
7	Nagesh Kumar T S	21/06/62	26/07/00	11/02/16		30/06/22	-

Sd/xxx
Prl.District & Sessions Judge
Kodagu-Madikeri